39

राष्ट्रीय नीति के मामलों में सरकार विशेषज्ञों पत्नकारों अर्थेशःस्त्रियों और अन्य विचारों एवं सुझावों का तैयार सरकार नीति क्ररते का में रखा जाता है। समय इन्हें ध्यान

Formulation of phased modernisation programmes by NTC for textile mills

112. SHRI PRAMOD MAHAJAN: SHRI KRISHAN LAL SHARMA.-

Will the Minister of TEXTILES be pleased to state:

- (a) whether NTC has formulated a programme of phased modernisation of textile mills under their control; if so, what are the details thereof;
- (b) what are the outlines of the proposals submitted to the various financial institutions for modernisation of various mills during 1S88, 1989 and 1990 so far;
- (c) what steps were taken for modernisation during the above period; and

(d) wwhat has been the impact of these steps so far?

THE MINISTER OF TEXTILES WITH ADDITIONAL CHARGE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and Ob) Modernisation of mills under NTC, is a continuous process. To achive optimum results out of modernisation, NTC has adopted a selective modernisation approach. During the period 1987 to 1990, the Financial Institutions have approved modernisation proposals in respect of NTC mills at an outlay of Rs. 90.87 crores covering 20 mills. In addition to these schemes, NTC has submitted modernisation schemes envisaging an outlay of Rs. 122.61 crores covering 13 mills to the Financial Institutions for approval.

(c) and (d) Duria? the period 1987-March 1990, an amount of about Rs. 12.30 crores has been soent on modernisation of mills under NTC (TN&Py and NTC (APKK&M). As a result of modernisation efforts, the performance has improved,; as may be seen from the table given below: —

Name of the Subsidiary	Net Profit /Loss (Rs. in crores)	
	87-88	88-89 89-90
NTC (TN&P) Ltd.	(+)5.71	(+)9.U (+H4.00
NTC (APKK&M) Ltd.	()22.63	()20.67 (-)8.45

Arrangements made by SCICI with MRTP firms to enter fishing industry

†*H3. SHRI MENTAY PADMANA-BHAM; Will the Minister of FINANCE be pleased to state:

- (a) whether the Shipping Credit & Investment Corporation of India has made arrangements with MRTP firms to enter the fishing industry by taking over sick fishing units in the deep sea fishing sector;
- Cb) if so, what are the names of such firms and what are the details of arrangements made; and

(c) whether his Ministry has consulted the Ministry of Food Processing industries, on the long-ter;n effects of bringing in multinationals and large firms into the fishery sector?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Shipping Credit & Investment Company of India Limited (SCICI) has reported that it has not made arrangements with MRTP firms to enter the fishing industry by taking over sick fishing units in the deep sea fishing sector.

(b) The question does not arise.